

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar Judicial at Jammu)

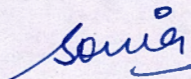
NOTICE

No: 57387-RJ

Dated: 28-2-2019

A Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mrs. Justice Sindhu Sharma is constituted to hear the cases listed before the Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Tashi Rabstan on 1.3.2019 in Jammu wing of the High Court. The cases listed before the Single Bench presided over by Hon'ble Mrs. Justice Sindhu Sharma shall be taken up by her Lordship after finishing the board of the Division Bench.

It is further notified that the dates shall be given by the Bench Secretary in the cases listed on 1.3.2019 before the Single Bench presided over by Hon'ble Mr. Justice Rajesh Bindal. The urgent matters, upon mentioning, shall be taken up by the Single Bench presided over by Hon'ble Mr. Justice Dhiraj Singh Thakur.


(Sonia Gupta)
Registrar Judicial.

No: 57387-93/RJ Dated: 28-2-2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K for information of her Lordship.
2. Registrar General, High Court of J&K, Jammu for information.
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal,
4. Secretary to Hon'ble Mr Justice Dhiraj Singh Thakur.
5. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
6. Secretary to Hon'ble Mrs. Justice Sindhu Sharma.
..... for information of their Lordships.


Registrar Judicial